## IPI gas pipeline project

4317. SHRI PANKAJ BORA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the present status of Iran-Pakistan-India (IPI) gas pipeline project;
- (b) whether any Government has taken any step forward for speedy and favourable outcome;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) to (d) A number of Tripartite Joint Working Group meetings among the participating countries and Bilateral meetings have already been held to discuss the modalities of the Iran-Pakistan-India (IPI) gas pipeline project including various important issues, *inter-alia*, pricing of gas, delivery point of gas, project structure, payment of transportation tariff, transit fees for passage of natural gas through Pakistan and security of supply. However, no agreement relating to the project has been signed so far.

## Deregulation of all petro-products

4318. SHRI T.M. SELVAGANAPATHI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Government has taken a decision to deregulate the price of all petroleum products;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that Government has received stiff opposition to the move of deregulation; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) to (d) In the light of the recommendations made by the Expert Group set up to advise on a viable and sustainable system of pricing of petroleum products under the Chairmanship of Dr. Kirit S. Parikh, the price of Petrol has been made market-determined both at the Refinery Gate and at the Retail level with effect from 26.06.2010. Further, the Government took a decision 'in principle' on 25.06.2010 that the price of Diesel would be made market-determined, both at Refinery Gate and Retail Level.

However, in order to insulate the common man from the impact of rise in international oil prices and the domestic inflationary conditions, the Government continues to modulate the retail selling prices of Diesel, PDS Kerosene and Domestic LPG.

## LPG outlets in J&K

4319. SHRI G.N. RATANPURI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of LPG outlets in Jammu and Kashmir (J&K);
- (b) the details of LPG outlets advertised for allotment and expected date of their operation;
- (c) the number of LPG outlets expected to be opened in Pampore Town of District Pulwama, J&K and by when; and
- (d) the proposed sites of CNG outlets in J&K and when these are expected to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) The Public Sector Oil Marketing Companies (OMCs) are operating 165 LPG distributorships in the State of Jammu & Kashmir.

(b) The advertisements for setting up of 8 regular LPG distributorships and 65 Rajiv Gandhi LPG Vitaran (RGGLV) distributorships have been released in the State of Jammu & Kashmir and selection process is in progress as per policy.

However, setting up of LPG distributorship is a long process involving receipt/ scrutiny of application forms, selection of the candidates, field verification, setting up of the infrastructure, procurement of various mandatory licences and approvals followed by commissioning.

- (c) One RGGLV distributorship is pending for commissioning in Kakapura in Pulwama district.
- (d) Compressed Natural Gas (CNG) forms part of the City Gas Distribution (CGD) network. Authorized entities set up CNG dispensing stations within the respective authorized geographical areas (GAs) based on techno-economic feasibility.

Depending on the natural gas pipeline connectivity/availability, Petroleum & Natural Gas Regulatory Board (PNGRB) includes GAs in bidding rounds for grant of